## Annexure – 8 Name of the corporate debtor: Ramakrishna Housing Private Limited; Date of commencement of CIRP 28th October, 2022; List of creditors as on: 14th November, 2022

## List of operational creditors (Other than Workmen and Employees and Government Dues)

SI. No.	Name of Creditor	Details of claim received		Details of claim admitted						contingent im	y mutual ybe setoff	ıntof admitted	claimunder cation	if any
		Date ofreceipt	<b>Amount</b> claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share inCOC	Amount of cor	Amount of any m dues, that maybe	Amountof claim not admi	Amountof claim verification	Remarks,if
1	Sri Sai SR Construction	10/11/2022	77,51,594	0.00	OC	NIL	NIL	NIL	NIL	NIL	NIL	NIL	, ,	CD books to be verified

For Ramakrishna Housing Private Limited

Sriram Parthasarathy
Interim Resolution Professional

IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895